

National Company Law Tribunal

Allahabad Bench

CP NO 50/2016

CA NO 32/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: Subhadra Trade and Finance Limited

SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 21.02.2017

CP No.50/2016 CA No.32/2016 Subhadra Trade and Finance Limited

Shri R.P. Agarwal, Advocate represent the petitioner. He mentions to move for a memo of rectification of the order passed in CP 47/2016 as well as CP 50/2016 as some error crupted due to some omission in the order. Liberty is granted to the petitioner to move appropriate memo for making rectification in the order. The Registry of this Tribunal is directed to rectify the error and amended copy be issued. Further in order to avoid any difficulty or confusion. It is made clear that in the case in CP No. 47/16 is proposed for hearing on withdrawal memo while the CP 50/16 is fixed for the final hearing as the report of the RD through OL has already been filed in the matter.

The matter be listed on 03.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)

21/02/2017

For
Confidence
21/2/2017